

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

Appeal No - 188/252/ND/2 020

IN THE MATTER OF:

Naveen Gupta

Vs

RoC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 14.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Rajiv Ahuja

For the Respondent

: Mr. ALok Pandey, Ld. ARoC

ORDER

None present on behalf of Income Tax Department. Ld. ARoC has put in appearance and seeks time to file the reply. Income Tax Department is directed to file the reply/report. Let the same be filed 3 days before the next date of hearing. List the case on **14.04.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)